## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB-361(ND)/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Chandra Bhandari & Ors. Vs. M/s Unitech Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Counsel for the petitioner.

## ORDER

Notice be effected on the Respondents vide all modes including through the process of the Bench. Affidavit of service be filed.

To come up on 12th January, 2018.

(Ina Malhotra)
Member (J)